

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.1354/2014

Tuesday, this the 18<sup>th</sup> October, 2016

**Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Mrs. Lata Devi aged 50 1/2 years about  
w/o late Ramesh Chand Yadav Ex-Elect of  
GE (S) Meerut R/O H.No.284, RA Bazar  
Top Khana Meerut Cantt-250001
2. Vimal Yadav aged about 29 1/4 years  
s/o late Ramesh Chand Yadav Ex-Elect of  
GE (S) Meerut R/O H.No.284, RA Bazar  
Top Khana Meerut Cantt-250001

(Ex-Elect on whose demise compassionate appointment is being  
sought was Gp 'C' Defence Civilian while last posted in GE (South)  
Meerut a Sub Organization of CWE Meerut under CE HQ UB  
Area Bareilly Cantt. of E-in-C's Branch AHQ Ministry of  
Defence)

..Applicants  
(Nemo)

Versus

1. The Union of India  
(through Secretary)  
Ministry of Defence  
South Block, New Delhi
2. The Engineer-in-Chief  
E-in-C's Branch, AHQ  
Rajaji Marg, Kashmere House  
New Delhi – 11
3. The HQrs Chief Engineer, MES  
Bareilly Zone PIN 900496  
C/o 56 APO
4. The Commander Works Engineers  
(CWE)  
The Mall, Meerut Cantt 250001

5. The GE (South)  
Meerut Cantt - 250001  
(Mr. Subhash Gosain, Advocate)

..Respondents

### **O R D E R (ORAL)**

None for the applicants. It is seen from the records that even on 08.04.2016 and 20.07.2016, none represented the applicants. On the last date of hearing, i.e., 05.08.2016, adjournment was granted at the request of proxy counsel for applicant. It seems that they have lost interest in the case.

2. The O.A. is accordingly dismissed for default and non-prosecution.

**( K. N. Shrivastava )**  
**Member (A)**

**October 18, 2016**  
/sunil/